

(c) Delhi Administration has started a Govt. Motor Driving Training School to impart quality training to prospective drivers in Delhi. Besides, syllabii for training have been prepared in accordance with the New Motor Vehicles Act, 1988 and circulated to all private motor driving training schools for strict compliance. These schools are recognised by the Delhi Administration, and inspection under New Motor Vehicles Act, 1988 have been carried out. Drivers test has been made more rigorous for purpose of issue of driving licences.

(ii) Fitness criteria of commercial/transport vehicles is enforced strictly by the Board of Inspection, of Transport Directorate. The Vehicles found plying without fitness certificate are impounded and challenged during checking by the Enforcement Branch of the Directorate of Transport Delhi Administrations.

(iii) Poloroid form of licences has been introduced with a view to prevent issue of licence in absentia and also to avoid any chance of fake licences.

(iv) Efforts have been made to educate public concerning Traffic Rules and regulations by use of media including Press, Radio, T.V., distribution of literature etc. The Road Safety Cell organises visits to schools where films on road safety, exhibition and lectures are held.

(v) The driving licences in fatal accident cases are impounded. The drivers using alcohol while driving are prosecuted.

(vi) Traffic Wardens are recruited from among the general public to help the traffic police, to control the traffic and to detect the traffic offences.

Issue of Tickets to Commuters by Conductors in DTC Buses

580. SHRI C.M. NEGI: Will the Minister

of SURFACE TRANSPORT be pleased to state:

(a) whether Government have received any complaints with regard to non-compliance of instructions issued to the conductors of the DTC buses regarding the issue of tickets to the commuters by moving in the bus; and

(b) if so, the action taken against such erring conductors during the last three months?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) Some complaints of this nature have been received.

(b) During the last three months i.e. December, 1989 to February, 1990, 24 such complaints were received. On receipt of complaints, DTC makes enquiries and takes action against the erring conductors. Out of 24 cases, enquiry is on in respect of 6 cases. Of the remaining, in one case a written warning has been issued and in 17 cases cautions have been administered, which form part of the service record of the erring conductors.

[Translation]

Expenditure on Security of Prime Minister

581. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the average expenditure incurred daily on the security of the then Prime Minister prior to 1st December, 1989;

(b) the daily expenditure incurred by respective State Governments on his security during his visit to those states; and